## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 628

TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)
UNLAWFUL ORGANIZATIONS

†628. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of organizations declared as unlawful under Section 3 of Unlawful Activities (Prevention) Act, 1973 in the country;
- (b) the names of the said illegal organizations in the country; and
- (c) the names of various organizations declared as unlawful under Section 3 of Unlawful Activities (Prevention) Act, 1973 in Rajasthan?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) To (c): In exercise of the powers conferred by sub-section (1) of the section 3 of the Unlawful Activities (Prevention) Act, 1967 (37 of 1967), the Central Government can declare any organization as an unlawful association, which will be applicable for entire country including Rajasthan. A list of the organizations presently declared as unlawful association by Central Government under Section 3 of the Unlawful Activities (Prevention) Act, 1967 are at Annexure.

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SI.	Name of Unlawful Association
No.	
1.	Students Islamic Movement of India (SIMI)
2.	United Liberation Front of Assam (ULFA)
3.	National Democratic Front of Bodoland (NDFB)
4.	Meitei Extremist Organizations, namely-
	(i) Peoples' Liberation Army (PLA) and its political wing, the
	Revolutionary People's Front (RPF)
	(ii) United National Liberation Front (UNLF) and its armed wing, the
	Manipur Peoples' Army (MPA)
	(iii) Peoples' Revolutionary Party of Kangleipak (PREPAK) and its
	Armed wing, the 'Red Army'.
	(iv) Kangleipak Communist Party (KCP) and its armed wing, also
	called the 'Red Army'
	(v) Kanglei Yaol Kanba Lup (KYKL)
	(vi) Coordination Committee (CorCom) and
	(vii) Alliance for Socialist Unity Kangleipak (ASUK)
5.	All Tripura Tiger Force (ATTF)
6.	National Liberation Front of Tripura (NLFT)
7.	Hynniewtrep National Liberation Council (HNLC)
8.	Liberation Tigers of Tamil Eelam (LTTE)
9.	National Socialist Council of Nagaland (Khaplang) [NSCN (K)]
10.	Islamic Research Foundation (IRF)
11.	Jamaat-e-Islami (Jel), Jammu and Kashmir
12.	Jammu and Kashmir Liberation Front (Mohd. Yasin Malik faction)
13.	Sikhs for Justice (SFJ)
14.	Popular Front of India (PFI) and its associates or affiliates or fronts
	including Rehab India Foundation (RIF), Campus Front of India (CFI),
	All India Imams Council (AIIC), National Confederation of Human
	Rights Organization (NCHRO), National Women's Front, Junior Front,
	Empower India Foundation and Rehab Foundation, Kerala.
15.	Jammu and Kashmir Democratic Freedom Party (JKDFP)
16.	Muslim League Jammu Kashmir (Masarat Alam faction)/ (MLJK-MA)
17.	Tehreek-e-Hurriyat, Jammu and Kashmir (TeH)

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